

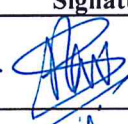

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.240/241/HDB/2017
NAME OF THE COMPANY	Veera Vaishnavi Granites Private Limited & Others
NAME OF THE PETITIONER(S)	Ch. Santosh Raja Goud Cheekati
NAME OF THE RESPONDENT(S)	Veera Vaishnavi Granites Private Limited & Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Keshava Rao	Adv	advocatekeshu@gmail.com	
Rachel Sanjane	Adv	sanjanarachel91@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Deepthi Kiran	Adv.	advocatedeepthikiran@gmail.com	

**ORDER**

Heard Mr.S.Keshava Rao along with Ms.Rachel Sanjane, Learned Counsels for the Petitioner and Ms.Deepthi Kiran, Learned Counsel for the Respondent.

Case is posted to 29.01.2018.

  
**Member (T)**

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**Member (J)**